

F. No. J-11017/5/2020-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs.
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 18th June, 2020


ORDER

The President is pleased to engage Shri **Sutanu Chakraborty**, Advocate as Senior Counsel Group-II for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Calcutta at Kolkata, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

High Court of Calcutta at Kolkata
Senior Counsel Group - II


Name of Advocate (Shri)	Contact details	Enrollment Number
Sutanu Chakraborty	Residence: "Purabi", 46-C, Shreedhar Roy Road, Kolkata-700039. Mob: 7044093336 Tel. 033-23438454	F/383/381/1988

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to Hon'ble MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, Calcutta High Court, Kolkata (West Bengal).
3. The Incharge, Branch Secretariat Kolkata.
4. Shri Sutanu Chakraborty, Sr. Counsel Gr. - II as above.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


For Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in